NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 98/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2016

NAME OF THE PARTIES: Pratima Arun Parekh

V/s.

M/s. AAP Realtors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

8 Kunal Dwarkadas Nikila Varolhan ilb Kanga 4 Co For Petitioners

I wardles

Jogash Adreio for Reo No. 1

Rupesh Creek for 12 nos. 2,3,5,7 to 9

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Order CP No.98/397-398/CLB/MB/MAH/2013

Post this matter for Reporting Settlement on 19.12.2016.

sd/-

B.S.V.PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)